

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application Nos.64 of 2016

Applicant/s

Respondents

Human Rights & Consumer Protection
Cell Trust rep. by its Chairman
Thakur Rajkumar Singh, Hyderabad

1. The State of Telangana
rep. by Chief Secretary, Hyderabad
2. The Metropolitan Commissioner
Hyderabad
3. Lake Protection Committee
Hyderabad
4. The District Collector,
Ranga Reddy District
5. The Tahsildar, Shamshabad
6. The District Panchayat Officer
Ranga Reddy District, Hyderabad
7. The Panchayat Secretary
Shamshabad Gram Panchayat
8. M. Aagi Reddy
9. Mr. Ranadhir Reddy Gurram
10. Hyderabad Metro Water and Sewage
Board
11. The Commissioner of Police,
Cyberabad, Hyderabad
12. 111 GO Porata Samstha, rep. by its
General Secretary P. Kaushik Reddy
13. Grand Ville Clubs Limited rep. by its
Chairman M.V. Narendranath Reddy
14. Mr. Pradeep Reddy, Hyderabad
15. Mr. Achyuth Reddy, Hyderabad

Legal Practitioners for Applicant(s)
Mr. Thakur Rajkumar Singh
Party in person

Legal Practitioners for Respondents
Mrs. Yasmeen Ali for R1, R4 & R5 to R7
Mr. T. Sai Krishnan for R2 & R3
Mr. V.B. Subrahmanyam for R8
Mr. Ranadhir Reddy Gurram for R9
Party in Person
Mr. P. Venkaiah Naidu for R12
Mrs. V.K. Rema Smirithi for R16

Application No. 187 of 2013 (SZ)

Applicant(s)

Respondent(s)

M/s. Chetna Society

Vs.

Indian Immunological Ltd. and others

Hyderabad
Legal Practitioners for Applicant(s)
Mr.A.Yogeshwaran

Legal Practitioners for Respondents
M/s.Fox Mandal Associates
Mr.M.V.V.N.Sivanthy,Mr. S.Aswin for R1

Mr.T.Sai Krishnan for R2 to R5
Mr.M.R.Gokul Krishnan for R6
Mr.D.S.Ekambaram for R7 & R8

M.A.29, 94, 95 & 148 of 2016 in Application Nos.64 of 2016

Note of the Registry	Orders of the Tribunal
Item No.19 & 20	<p>Date: 2nd August, 2017</p> <p>M.A.No.99 of 2017</p> <p>This Miscellaneous Application is filed for impleadment of private individual. The Miscellaneous Application is not opposed by the original applicant. Accordingly, M.A. No.99 of 2017 stands allowed. The applicant in M.A. No.99 of 2017 is impleaded as respondent No.17 in the original application.</p> <p>Application Nos.64 of 2016 and 187 of 2013</p> <p>With the consent of both the counsel, the applications stand posted to 18.08.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>